

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 10-08-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
REPLY				
1	SPL CASE Exh 4 and 5 (Discharge Application)	471/2020	The State of Maharashtra through DCB CID Mumbai V/s. Anand Narhari Fadtare	
ORDER				
2	SESSIONS CASE (B.A.)	2122/2019	The State of maharashtra- DCB CID, U-IX V/s. Amar Chandan Verma	
HEARING				
3	SPL CASE MCOC (B.A.)	09/2016	State of Chunabhatti Police Station V/s. Ajay Raju Krosi. Ors (Suraj Gaud)	SPP Vaibhav Bagade Adv. Nitin Sejpal A-1 to 6, Adv. Gosavi A-7